

DIVISION BENCH  
COURT - I

O-218

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/153(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	GROUPM MEDIA INDIA PVT LTD VS AMAZAN AGRO PRODUCTS LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

**Appearance VC and Physical (Hybrid) Mode**

Mr. Suman Chatterjee, Adv. ] For the Petitioner  
Mr. Satyaki Chakraborty, Adv. ]

**ORDER**

1. Ld. Counsel appearing for the petitioner seeks further one week's time to file Vakalatnama and to make this petition IBC compliant. Let the needful be done within one week.
2. Post this matter thereafter on **12.06.2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**